ΝΟΤΙΟΕ

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing in-person at the Principal Seat at Bombay that the Single Bench presided over by the Hon'ble Shri Justice Somasekhar Sundaresan has issued the following directions:

May 2, 2025 to May 9, 2025:

- 1. As we wind down towards the summer break, to maximise coverage efficient use of time and resources, the following approach would be adopted for listings in the month of May 2025 i.e. on the six working days between May 2, 2025 and May 9, 2025:
 - a. Listings in the month of May 2025 would be primarily for miscellaneous matters;
 - b. All matters already scheduled for listing on the Production Board on these dates shall be listed on the Main Board after the initial miscellaneous matters usually listed on top of the Main Board (Case Management Hearings, Section 29A matters, Restoration, Condonation of Delay, Settlement etc.);
 - c. The Supplementary Board will be called out after the initial miscellaneous matters;
 - Immediately thereafter, the Main Board would be continued, with the matters scheduled for listing on the Production Board (and listed on the Main Board instead) being called out in the same sequence;
 - e. The Production Board will comprise only the Fresh Matters that are auto-listed in terms of the Standard Operating Procedure in vogue and therefore will not be called out; and

- f. The Court will rise at 4:30 PM and any matters that cannot be taken up due to paucity of time would be allocated dates, which will be published every day as is now being done.
- 2. No new final hearings in matters filed under Section 34 are intended to be commenced during this period. Advocates and parties may plan their time resources accordingly.

<u>April 30, 2025:</u>

3. It is necessary to balance out the length of the Production Board on April 30, 2025. Therefore, some of the matters scheduled to be listed on the Production Board on April 30, 2025 have been shifted as follows:

Sr.	Matters no.	Date		Matters no.	Date
No					
1	CARBP/	May 02,	6	CARBP/289/2025	May 06,
	826/2024	2025			2025
2	ARBPL37895/20	May 02,	7	CARBPL/	May 07,
	24	2025		4426/2025	2025
3	CARBP/	May 05,	8	ARBPL/5272/2025	May 07,
	222/2025	2025			2025
4	CARBP/	May 05,	9	CARBPL/	May 08,
	224/2025	2025		5535/2025	2025
5	CARBP/	May 06,	10	ARBPL/5785/2025	May 08,
	279/2025	2025			2025
			11	ARBP/87/2024	May 09,
					2025

Dated this $29^{\mbox{\tiny th}}$ day of April, 2025

By Order

Sd/- Se (Anil H. Laddhad) (H. M. I Prothonotary & Sr. Master, Registra High Court, O.S., Bombay High Court,

Sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay